

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON

SEPARATE VISA FOR PEOPLE OF JAMMU AND KASHMIR VISITING CHINA .

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Shri Motilal Vora

Will the Minister of COALCOALEXTERNAL AFFAIRSEXTERNAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that trend of granting visa to Kashmiris on a separate document by China considering Kashmir as a separate nation has been in practice for the last five years;
- (b) whether it is also a fact that a number of Kashmiris visited China on the visa issued on the said document;
- (c) whether it is also a fact that his Ministry and Indian immigration authorities did not stop Kashmiris from visiting China;
- (d) whether his Ministry has stopped such visa holders from visiting China for the last two months; and
- (e) the number of Kashmiris who visited China during the last five years and the purpose of their visit?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

(a) No, Sir.

(b) Government is aware of one such instance.

(c) No, Sir.

(d) Visas stapled to the passport are not considered valid for travel out of the country. Indian citizens are not allowed to travel abroad on such a visa.

(e) Government does not maintain state-wise data of passengers who visited China.